

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th May, 2023

No. HC.XXXVII-17/2023/174/R.Cell ##### The Gauhati High Court has been pleased to recommend the following 2 (two) Grade-III officers, for promotion to Grade-II of Mizoram Judicial Service *in seriatim*.

Sl. No.	Name of the Officer	Place of present posting with designation
1.	Ms. Bobita Lalhmingmawii	Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl
2.	Ms. Jothansangi Tlau	Civil Judge-cum-Judicial Magistrate, 1st Class, Champhai

The above select list shall remain valid till 31st March, 2024.

By order


Registrar (Vigilance)
-cum-I/C, Recruitment Cell,
Gauhati High Court

Memo No.HC.XXXVII-17/2023/174A/R.Cell

Dated 17.05.2023

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin/Judicial/Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Registrar, Aizawl Bench, Gauhati High Court, Aizawl. He is requested to upload this notification in the official website of the Aizawl Bench.

5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for immediate uploading of the Notification in the official website of the High Court along with the lists of candidates, under the caption "**Notification dated 17.05.2023 regarding select list in connection with regular promotion from Grade-III to Grade-II of Mizoram Judicial Service, 2023**" with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


Registrar (Vigilance)
-cum-I/C, Recruitment Cell,
Gauhati High Court